

SCHEDULE I
[See section 1(3)]

PART A

All the provisions of this Act shall apply to the shops and commercial establishments in the areas mentioned below :—

Name	Area in which all the provisions of this Act shall apply
1. Agra ..	Municipal and Cantonment areas.
2. Allahabad ..	Ditto.
3. Bareilly ..	Ditto.
4. Kanpur ..	Ditto.
5. Dehra Dun ..	Ditto.
6. Jhansi ..	Ditto.
7. Meerut ..	Ditto.
8. Mussoorie ..	Ditto.
9. Mathura ..	Ditto.
10. Naini Tal ..	Ditto.
11. Sitapur ..	Ditto.
12. Rampur ..	Ditto.
13. Shahjahanpur ..	Ditto.
14. Varanasi ..	Municipal and Cantonment areas and contiguous areas of Lanka, Vidyapith Road, Bhojubir, Shivpur and Pandepur.
15. Lucknow ..	Municipal and Cantonment areas, Charbagh, Alambagh, Notified area and contiguous areas of Chandganj.
16. Farrukhabad-cum-Fatehgarh	Municipal and Cantonment areas and contiguous areas of Lalbagh, Barhpur, Nekpur and Bholopur.
17. Aligarh ..	Municipal areas.

Name	Area in which all the provisions of this Act shall apply
18. Firozabad . .	Municipal area.
19. Faizabad . .	Ditto.
20. Gorakhpur . .	Ditto.
21. Hapur . .	Ditto.
22. Hathras . .	Ditto.
23. Muzaffarnagar . .	Ditto.
24. Saharanpur . .	Ditto.
25. Gonda . .	Ditto.
26. Ghaziabad . .	Ditto.
27. Kaimganj . .	Ditto.
28. Mirzapur . .	Ditto.
29. Bulandshahr . .	Ditto.
30. Bara Banki . .	Ditto.
31. Banda . .	Ditto.
32. Hardoi . .	Ditto.
33. Jaunpur . .	Ditto.
34. Pilibhit . .	Ditto.
35. Orai . .	Ditto.
36. Bahraich . .	Ditto.
37. Sultanpur . .	Ditto.
38. Azamgarh . .	Ditto.
39. Etawah . .	Ditto.
40. Rae Bareli . .	Ditto.
41. Padrauna . .	Ditto.
42. Hamirpur . .	Ditto.
43. Basti . .	Ditto.
44. Mainpuri . .	Ditto.
45. Unnao . .	Ditto.
46. Pratapgarh . .	Ditto.
47. Deoria . .	Ditto.

Name	Area in which all the provisions of this Act shall apply
48. Lakhimpur Kheri . .	Municipal area
49. Ghazipur . .	Ditto.
50. Bijnor . .	Ditto.
51. Fatehpur . .	Municipal area and contiguous areas of Collectorganj, Hariharganj, Raibazar, Deviganj and Radhanagar.
52. Kannauj . .	Municipal area and contiguous areas of Saraimeran and Mekrandnagar
53. Ballia . .	Municipal area
54. Chandausi . .	Ditto.
55. Kasganj . .	Ditto.
56. Bhadohi (Varanasi) . .	Ditto.
57. Ramnagar (Naini Tal)	Ditto.
58. Haldwani . .	Ditto.
59. Shamli	Ditto.
(Muzaffarnagar) . .	Ditto.
60. Budaun . .	Ditto.
61. Shikohabad	Ditto.
(Mainpuri) . .	Ditto.
62. Kashipur (Naini Tal)	
63. Mahoba (Hamirpur) . .	
64. Moradabad . .	Municipal area and Railway Settlement, Notified area, Railway Station and the Railway Institute.

PART B

Sections 2, 3, 8, 9, 12, 13, 15, 19, 32, 33, 34, 35 and 40 shall apply to all the shops and commercial establishments in the areas mentioned below :

Name	Area in which the said Sections shall apply
1. Roorkee . .	Municipal and Cantonment areas.
2. Khurja . .	Municipal area.

Name	Area in which the said Sections shall apply
3. Hardwar . .	Municipal area
4. Balrampur Gonda . .	Ditto.
5. Maunath Bhanjan . .	Ditto.
6. Tilhar . .	Ditto.
7. Nagina . .	Ditto.
8. Najibabad . .	Ditto.
9. Deoband (Saharanpur)	Ditto.
10. Shahabad (Hardoi) . .	Ditto.
11. Panditwari (Dehra Dun)	Ditto.
12. Jalaun . .	Ditto.
13. Amethi . .	Ditto.
14. Karvi (Banda) . .	Ditto.
15. Moghalsarai . .	Ditto.
16. Tanda (Faizabad) . .	Ditto.
17. Gaura Barhaj (Deoria)	Ditto.
18. Kairana (Muzaffarnagar)	Ditto.
19. Baraut (Meerut) . .	Ditto.
20. Vrindaban (Mathura) . .	Ditto.
21. Mawana (Meerut) . .	Ditto.
22. Jalalpur (Faizabad) . .	Ditto.
23. Kotdwara (Garhwal) . .	Ditto.
24. Etah . .	Ditto.
25. Lalitpur (Jhansi) . .	Ditto.
26. Mauranipur (Jhansi) . .	Ditto.
27. Sambhal (Moradabad) . .	Ditto.
28. Amroha (Moradabad) . .	Ditto.
29. Chandpur (Bijnor) . .	Ditto.
30. Almora . .	Ditto.
31. Bisalpur (Pilibhit) . .	Ditto.
32. Biswan (Sitapur) . .	Ditto.

[The Uttar Pradesh Dookan Aur Vanijya Adhishthan Adhiniyam, 1962]

Name	Area in which the said Sections Act shall apply
33. Gola Gokarannath (Kheri)	Municipal area
34. Konch (Jalaun) . .	Ditto.
35. Kalpi (Jalaun) . .	Ditto.
36. Khatauli (Muzaffarnagar)	Ditto.
37. Auraiya (Etawah) . .	Ditto.
38. Dhampur (Bijnor) . .	Ditto.
39. Sikandrabad (Bulandshahr)	Ditto.
40. Rishikesh (Dehra Dun) . .	Ditto.
41. Ujhani (Budaun) . .	Ditto.
42. Bharthana (Etawah) . .	Town Area
43. Rasra (Ballia) . .	Notified Area
44. Shahganj (Jaunpur) . .	Ditto.
45. Chibramau (Farrukhabad)	Town Area
46. Modinagar (Meerut) . .	Ditto.

PART C

All the provisions of this Act shall apply to those employees of vacuum pan sugar factories in the State to whom the provisions Factories Act, 1948, do not apply.

PART D

All the provisions of this Act shall apply to commercial establishments of all the cane co-operative societies in the State.